

Seventeenth Loksabha

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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Homoeopathy Central Council (Amendment) Ordinance, 2019 (No. 11 of 2019).

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): On behalf of Shri Shripad Yesso Naik, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Homoeopathy Central Council (Amendment) Ordinance, 2019 (No. 11 of 2019).